

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 733 of 2020**

**IN THE MATTER OF:**

**Union of India** **....Appellant**

**Vs**

**Vijaykumar V. Iyer** **....Respondent**

**Present:**

**For Appellant:** Ms. Pooja Mahajan, Mr. Gitesh Chopra, Mr. Vidur Mohan and Ms. Kanu Agrawal, Advocates.

**For Respondent:** Mr. Abhinav Vashisht, Sr. Advocate with Mr. Sumesh Dhawan, Mr. Anoop Rawat, Ms. Charu Bansal, Ms. Ankita Mandal, Mr. Vaijayant Paliwal, Mr. Saurav Panda and Ms. Salonee Kulkarni, Advocates for R-1.

Mr. Dhruv Dewan, Ms. Harshita Choubey, Mr. Dhruv Sethi, Ms. Reena Choudhary and Ms. Chandni Ghatak and Mr. Rohan Batra, Advocates for R-2.

Mr. Raunak Dhillon, Ms. Ananya Dhar Choudhury and Mr. Shubhankar Jain, Advocates for R-3 (CoC).

**With**

**Company Appeal (AT) (Insolvency) No. 1410 of 2019**

**IN THE MATTER OF:**

**Vijay Kumar Iyer** **....Appellant**

**Vs**

**GTL Infrastructure Ltd.** **....Respondent**

**Present:**

**For Appellant:** Mr. Abhinav Vashisht, Sr. Advocate with Mr. Sumesh Dhawan, Mr. Anoop Rawat, Ms. Salonee Kulkarni, Mr. Saurav Panda, Mr. Vaijayant Paliwal, Ms. Charu Bansal and Ms. Ankita Mandal, Advocates.

**For Respondent: Mr. Shyel Trehan, Mr. Rohan Rajyadkasha, Mr. Prasad Lotlikar and Mr. Raghav Anand, Advocates for R-1.**

**Mr. Raunak Dhillon, Ms. Ananya Dhar Choudhury and Mr. Shubhankar Jain, Advocates for R-2 (CoC).**

**With**

**Company Appeal (AT) (Insolvency) No. 1503 of 2019**

**IN THE MATTER OF:**

**Vijay Kumar Iyer** **....Appellant**

**Vs**

**GTL Infrastructure Ltd.** **....Respondent**

**Present:**

**For Appellant: Mr. Abhinav Vashisht, Sr. Advocate with Mr. Sumesh Dhawan, Mr. Anoop Rawat, Ms. Salonee Kulkarni, Mr. Saurav Panda, Mr. Vaijayant Paliwal, Ms. Charu Bansal and Ms. Ankita Mandal, Advocates.**

**For Respondent: Mr. Shyel Trehan, Mr. Rohan Rajyadkasha, Mr. Prasad Lotlikar and Mr. Raghav Anand, Advocates for R-1.**

**Mr. Raunak Dhillon, Ms. Ananya Dhar Choudhury and Mr. Shubhankar Jain, Advocates for R-2 (CoC).**

**With**

**Company Appeal (AT) (Insolvency) No. 08 of 2020**

**IN THE MATTER OF:**

**GTL Infrastructure Ltd.** **....Appellant**

**Vs**

**Vijay Kumar Iyer** **....Respondent**

**Present:**

**For Appellant:** Mr. Arun Kathpalia, Sr. Advocate with Mr. Shyel Trehan, Mr. Rohan Rajyadkasha, Mr. Prasad Lotlikar and Mr. Raghav Anand, Advocates.

**For Respondent:** Mr. Abhinav Vashisht, Sr. Advocate with Mr. Sumesh Dhawan, Mr. Anoop Rawat, Ms. Salonee Kulkarni, Mr. Saurav Panda, Mr. Vaijayant Paliwal, Ms. Charu Bansal and Ms. Ankita Mandal, Advocates.

**With**

**Company Appeal (AT) (Insolvency) No. 26-27 of 2020**

**IN THE MATTER OF:**

**State Bank of India**

**....Appellant**

**Vs**

**GTL Infrastructure Ltd.**

**....Respondent**

**Present:**

**For Appellant:** Mr. Raunak Dhillon, Ms. Ananya Dhar Choudhury and Mr. Shubhankar Jain, Advocates

**For Respondent:** Mr. Shyel Trehan, Mr. Rohan Rajyadkasha, Mr. Prasad Lotlikar and Mr. Raghav Anand, Advocates for R-1.

Mr. Abhinav Vashisht, Sr. Advocate with Mr. Sumesh Dhawan, Mr. Anoop Rawat, Ms. Salonee Kulkarni, Mr. Saurav Panda, Mr. Vaijayant Paliwal, Ms. Charu Bansal and Ms. Ankita Mandal, Advocates for R-2.

**With**

**Company Appeal (AT) (Insolvency) No. 685-686 of 2020**

**IN THE MATTER OF:**

**Indus Tower Ltd.**

**....Appellant**

**Vs**

**Vijaykumar Iyer – Resolution Professional  
of Aircel Ltd. and Dishnet Wireless Ltd. & Anr.**

**....Respondents**

**Present:**

**For Appellant:** Mr. Virender Ganda, Sr. Advocate with Mr. Ashish Joshi, Mr. Divyam Agarwal, Mr. Manish Jha, Mr. Vishal Ganda and Ms. Shelly Khanna, Advocates.

**For Respondent:** Mr. Abhinav Vashisht, Sr. Advocate with Mr. Sumesh Dhawan, Mr. Anoop Rawat, Mr. Vaijayant Paliwal, Mr. Saurav Panda, Ms. Charu Bansal, Ms. Salonee Kulkarni, Ms. Ankita Mandal and Ms. Kriti Kalyani, Advocates for R-1.  
Mr. Dhruv Dewan and Ms. Harshita Choubey, Advocates for R-2.

**With**

**Company Appeal (AT) (Insolvency) No. 734 of 2020**

**IN THE MATTER OF:**

**GTL Infrastructure Ltd. ....Appellant**

**Vs**

**Vijay Kumar Iyer & Anr. ....Respondents**

**Present:**

**For Appellant:** Mr. Shyel Trehan, Mr. Rohan Rajyadkasha, Mr. Prasad Lotlikar and Mr. Raghav Anand, Advocates.

**For Respondents:** Mr. Abhinav Vashisht, Sr. Advocate with Mr. Sumesh Dhawan, Mr. Anoop Rawat, Mr. Vaijayant Paliwal, Ms. Geetika Sharma, Mr. Saurav Panda, Ms. Charu Bansal, Ms. Salonee Kulkarni and Ms. Ankita Mandal, Advocates for R-1.

Mr. Dhruv Dewan and Ms. Harshita Choubey, Advocates for R-2.

Mr. Raunak Dhillon, Ms. Ananya Dhar and Mr. Shubhankar Jain, Advocates for R-3.

**With**

**Company Appeal (AT) (Insolvency) No. 758 of 2020**

**IN THE MATTER OF:**

**Telecom Regulatory Authority of India ....Appellant**

**Vs**

**Aircel Ltd. & Anr. ....Respondents**

**Present:**

**For Appellant:** Mr. Abhishek Kumar and Ms. Maneesha Dhir,  
Advocates.

**For Respondents:** Mr. Sumesh Dhawan, Ms. Vatsala Kak, Mr. Anoop  
Rawat, Ms. Salonee Kulkarni, Mr. Saurav Panda,  
Mr. Vijayant Paliwal, Ms. Charu Bansal, and Ms.  
Ankita Mandal, Advocates for R-1.

Mr. Dhruv Dewan and Ms. Harshita Choubey,  
Advocates for R-2.

**With**

**Company Appeal (AT) (Insolvency) No. 762 of 2020**

**IN THE MATTER OF:**

**Tatwa Technologies Ltd.**

**....Appellant**

**Vs**

**Vijay Kumar Iyer & Anr.**

**....Respondents**

**Present:**

**For Appellant:** Ms. Manisha Kanojia, Mr. Manoj Garg, Mr. Ninad  
Deshpande and Mr. Shivalok Yashovardhan,  
Advocates.

**For Respondents:** Mr. Sumesh Dhawan, Mr. Saurav Panda, Mr. Anoop  
Rawat, Mr. Vijayant Paliwal, Ms. Salonee  
Kulkarni, Ms. Charu Bansal and Ms. Ankita Mandal,  
Advocates for R-1 & 2.

**With**

**Company Appeal (AT) (Insolvency) No. 822 of 2020**

**IN THE MATTER OF:**

**Telecom Regulatory Authority of India**

**....Appellant**

**Vs**

**Dishnet Wireless Ltd. & Anr.**

**....Respondents**

**Present:**

**For Appellant: Mr. Abhishek Kumar and Ms. Maneesha Dhir, Advocates.**

**For Respondents: Mr. Dhruv Dewan and Ms. Harshita Choubey, Advocates for R-1.**

**Mr. Sumesh Dhawan, Mr. Anoop Rawat, Ms. Salonee Kulkarni, Mr. Saurav Panda, Mr. Vaijayant Paliwal and Ms. Charu Bansal, Advocates for R-2.**

**ORDER**  
**(Through Virtual Mode)**

**23.11.2020:** Ms. Pooja Mahajan, Advocate appearing on behalf of Appellant in Company Appeal (AT) (Ins) No. 733 of 2020 submits that Mr. Amit Mahajan, the arguing counsel is indisposed and currently unable to discharge his professional duties attributable to outbreak of COVID-19.

In view of the same these matters are adjourned and listed for further hearing on **4<sup>th</sup> December, 2020 at 2:00 PM** at the top of the list.

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Shreesha Merla]**  
**Member (Technical)**

*am/gc*

*Company Appeal (AT) (Insolvency) No. 733 of 2020, 1410 of 2019, 1503 of 2019, 08 of 2020, 26-27 of 2020, 685-686 of 2020, 734 of 2020, 758 of 2020, 762 of 2020 & 822 of 2020*